

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PALM LAGOON BACKWATER RESORTS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PALM LAGOON BACKWATER RESORTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/05/2002
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES ERNAKULAM
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101KL2002PTC015416
5.	Address of the registered office and principal office (if any) of corporate debtor	DOOR NO PP VI/I, VELLIMON WEST P.O., KOLLAM, KERALA- 691511 IN
6.	Date of closure of Insolvency Resolution Process	16.11.2021
7.	Liquidation commencement date of corporate debtor	Liquidation order pronounced on 16.11.2021. Order was downloaded from NCLT website on 22.11.2021.
8.	Name and registration number of the insolvency professional acting as liquidator	R.VELU IBBI/IPA-001/IP-P00127/2017-18/10269
9.	Address and e-mail of the liquidator, as registered with the Board	New No.28 Old No.22, Menod Street, Purasawalkam, Chennai – 600 007 Email id : ramavelu@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	New No.28 Old No.22, Menod Street, Purasawalkam, Chennai – 600 007 Email id : ramavelu@gmail.com
11.	Last date for submission of claims	16.12.2021

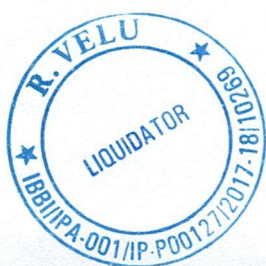
Notice is hereby given that the National Company Law Tribunal, Kochi has ordered the commencement of liquidation of the PALM LAGOON BACKWATER RESORTS PRIVATE LIMITED on 16.11.2021.

The stakeholders of PALM LAGOON BACKWATER RESORTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 16.12.2021, to the liquidator at the address mentioned against item No.10.

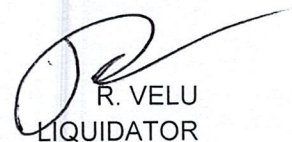
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 25.11.2021
Place : Chennai



IP Regn. No. IBBI/IPA-001/IP-P00127/2017-18/10269


R. VELU
LIQUIDATOR